

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3316

ANSWERED ON:14.12.2011

UNIFORM EDUCATION POLICY

Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Gavit Shri Manikrao Hodlya

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a uniform education policy from nursery to 12th class education in the country;
- (b) if so, the details thereof;
- (c) Whether parents are demanding 4 years of age for the children seeking admission in nursery class;
- (d) if so, whether the Government is considering to implement it; and
- (e) if so, the time by which it is likely to be complemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): The National Policy on Education, 1986 (modified in 1992) provides for a national framework of curriculum as a means of evolving a national system of education capable of responding to India's diversity of geographical and cultural milieus, while ensuring a common core of values along with academic components. The National Curriculum Framework, 2005 recognises India as a multicultural society and the need for the education system to respond to the cultural pluralism of the country.

(c) to (e): In compliance to the order of the Hon'ble High Court of Delhi, a Committee chaired by Shri Ashok Ganguly, the then Chairman, Central Board of Secondary Education (CBSE) had submitted a report on 31st March, 2007 recommending that a child should attain four years of age on or before 31st March of the year of admission to be considered eligible for admission to pre-primary class. The Government of NCT of Delhi has accepted the said recommendation and issued orders to that effect.